

**Central Administrative Tribunal  
Principal Bench**

**OA No.2378/2015**

New Delhi this the 08<sup>th</sup> day of November, 2017

**Hon'ble Sh. Raj Vir Sharma, Member (J)**

Anilesh Kumar Tripathi,  
S/o Sri P.N. Tripathi,  
Aged about 50 years  
41-E/13, Dabooli Karanpur,  
Post. Udyog Nagar, Thana,  
Govind Nagar  
Kanpur Nagar  
Presently at  
Village & Post Bhindanoo  
Kanpur, UP  
Pin-209214

...Applicant

(By Advocate : Sh. Umesh Dubey with Sh. Manoj K Mishra )

Versus

1. Union of India  
Through Secretary Ministry of Communication  
Govt. of India, New Delhi.
2. Superintendent of Post Offices,  
Kanpur City Division Kanpur  
(South) Kanpur City,
3. Inspector of Post Offices  
South Kanpur City,  
Kanpur (UP)

.... Respondents

(By Advocate : Ms. Sumedha Sharma)

**ORDER (ORAL)**

Learned counsel for the applicant submitted that the applicant wants to withdraw this OA. Learned counsel for the respondents has no objection for the withdrawal of the O.A.

2. Learned counsel for the applicant submitted that the applicant is willing to prefer the representation before the respondents and any

grievance, if it survives after the disposal of the representation, he may seek appropriate remedies.

3. In view of the above submission made by the learned counsel for the applicant, the O.A. is dismissed as withdrawn with liberty to the applicant to take appropriate legal remedy after disposal of his representation.

**(Raj Vir Sharma)  
Member (J)**

/sarita/